

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION No.3035
TO BE ANSWERED ON 27.03.2023

EXPANSION OF THE DOMAIN OF MPLAD SCHEME

3035. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has issued any new guidelines for the expansion of the implementation of Member of Parliament Local Area Development (MPLAD) Scheme;
- (b) the salient features of the new guidelines issued; and
- (c) whether it has been considered in these guidelines that the Members of Parliament can recommend various developmental works as per the changing needs and the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) Yes, Sir.

(b) Under the Revised Guidelines, Hon'ble MPs have been given the flexibility in choosing the works that can be taken up under MPLAD Scheme provided it leads to creation of durable public assets for larger public good of the society; the Hon'ble MPs will not be required to wait for the actual fund to be released by the Ministry before recommending new projects as they will be allocated annual drawing limits at the beginning of each financial year subject to certain conditions; The entire process of fund flow will operate on an IT platform which will allow all the stakeholders, including Hon'ble MPs, the Central and State Govt. agencies, the district authorities etc. to monitor the status of funds and works on real time basis; and all redundant provisions have been done away with and several new provisions have been incorporated.

(c) Yes, Sir.
